

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI**

ORDER

The following posting & transfer is hereby made with immediate effect:

Sl. No.	Name of the Official	From	To
1	Manju Sharma EC-13530	JA, in Judicial Branch, RADC	Assistant Ahlmad in the court of Sh. Sameer Bajpai, Spl. Judge (PC-Act) CBI-14, RADC, Delhi.

Note: Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

Sd/-
(SUJATA KOHLI)
Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi

No E-14534-14550/DJ/P&T/Admn/Lockdown/RADC/2020 Dated, Delhi the 24.09.2020

Copy forwarded for information and necessary action to :

1. Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. Ld. Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
4. The Administrative Officer (J), Admn. II, Central District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Branch Incharge to the Concerned Branch..
6. The Concerned Officials.
7. The PS to the undersigned.
8. Dealing Official Leave Seat, RADC, Delhi
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official T&P – II, Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi

Sd/-
Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi